

Form – 1

List of cases e-filed during the month of August – 2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Ahmedabad (Rural)								
2	Amreli								
3	Anand								
4	Aravalli @ Modasa								
5	B.K. @ Palanpur								
6	Bharuch								
7	Bhavnagar								
8	Botad								
9	Chhotaudepur								
10	Dahod								
11	Dev Bhoomi Dwarka @ Khambhaliya								
12	Gandhinagar								
13	Gir Somnath @ Veraval								
14	Jamnagar								
15	Junagadh								
16	Kachchh @ Bhuj								
17	Kheda @ Nadiad								
18	Mahesana								
19	Mahisagar At Lunawada								
20	Morbi								
21	Narmada @ Rajpipla								
22	Navsari								
23	Panchmahals @ Godhra								
24	Patan								
25	Porbandar								
26	Rajkot								
27	S.K. @ Himmatnagar								
28	Surat								
29	Surendranagar								
30	Tapi @ Vyara								
31	Vadodara								
32	Valsad								
33	City Civil Court, Ahmedabad								

--NIL--

**E-FILING IS IN THE PROCESS OF IMPLEMENTATION IN THE DISTRICT JUDICIARY OF THE STATE OF GUJARAT.
(HOWEVER, E-FILING IS IMPLEMENTED ONLY FOR THE COMMERCIAL CASES OF AHMEDABAD, GANDHINAGAR, RAJKOT, SURAT AND VADODARA)**

Form – 2

List of cases in which e-Payment of Court fees was made during the month of Aug 2026 as per CIS

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/570/2026	AAY CEE TEX THROUGH ITS AUTHORIZED PARTNER MR. AMIT KAPOOR VS. EVERSHINE IMPEX INDIA-LUDHIANA THROUGH ITS PROPRIETOR VISHAL AGGARWAL	112940-L G SUDANI	18-08-2026	17-08-2026
2	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/560/2026	SONU DENIM ITS PROPRIETOR DEEPAK SARVANKUMAR SHARMA VS. SHIV CREATION ITS PROPRIETOR KIRIT BHIMANI	68976-P V SHAH	10-08-2026	17-08-2026
3	JUDGE, CITY CIVIL COURT	AHMEDABAD	COMM CS/583/2026	LUBI ELECTRONICS THROUGH MAHENDRA DEVIDAS DESHMUKH VS. KAVIM POLYPLAST-VADODARA	55121-M A SAIYAD	20-08-2026	19-08-2026
4	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	AHMEDABAD	COMM CS/261/2026	WELSPUN DI PIPES LIMITED THROUGH AUTHORIZED SIGNATORY AKHIL PILLAI VS. TEERTH GOPICON LIMITED	120217-MONARK GAHLOT	12-08-2026	10-08-2026
5	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	ANAND	COMM CS/46/2026	PRIYANK DHARMESHKUMAR TUIWALA AUTHORISED PERSON ROTOMAG ENERTEC LIMITED VS. MEERA AND DEIKO PUMPS PVT LTD	76393-A R BAROT	01-09-2026	31-08-2026
6	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/14/2026	GOYAL SALT INDUSTRIES THROUGH A. R., MR. ABHISHEK AGARWAL VS. ASIM CHEM COLOUR COMPANY	84069-A V AGRAWAL	19-08-2026	19-08-2026
7	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/29/2026	MR. NEERAJ C. GIRIYA AUTHORIZED REPRESENTATIVE OF M/s. PITRU CHEMETHICS, PROPRIETERSHIP VS. M/s. DISHMAN CARBOGEN AMCIS LTD.	82666-C I PARMAR	04-08-2026	03-08-2026
8	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/31/2026	RAJNIKANT BHOGILAL JAGUWALA AUTHORISED OFFICER OF URVASHI PULP AND PAPERS MILLS PVT.LTD. VS. MERCY GLOBAL SYSTEM PVT.LTD.	115032-M A DANI	14-08-2026	14-08-2026
9	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	BHARUCH	COMM CS/34/2026	MR. MARUTI DHONDU PANGERKAR AUTHORIZED SIGNATORY OF M/s WANKSONS CHEMICAL INDUSTRIES PVT.LTD. VS. M/s. PYRAMID TECHNOPLAST LT. (FORMALLY KNOWN AS PYRAMID TECHNOPLAST.	0-	21-08-2026	20-08-2026
10	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/35/2026	Bank of Baroda through Manager shree VS. Govindbhai Gangabhai Bambhava	44468-J H ANADKAT	20-08-2026	15-08-2026
11	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/36/2026	Bank of Baroda through Manager shree VS. Ambaliya Ramdebhai Hardasbhai	44468-J H ANADKAT	20-08-2026	15-08-2026
12	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	DEVBHUMI DWARKA @ KHAMBHALIYA	COMM CS/37/2026	Bank of Baroda through Manager shree VS. Heirs of deceased Dhirubha Vibhaji Jadeja	44468-J H ANADKAT	20-08-2026	15-08-2026
13	PRINCIPAL SENIOR CIVIL JUDGE	GANDHINAGAR	COMM CS/26/2026	M/S. RACHANA INTERIORS THROUGH ITS AUTHORIZED PARTNER MR. MANOJBHAI VRAJLAL MISTRY VS. ACADEMIC CITY EDU SERVICES PVT. LTD	74631-T NAYAK	08-08-2026	08-08-2026
14	PRINCIPAL SENIOR CIVIL JUDGE	GANDHINAGAR	COMM CS/27/2026	INTECH CREATIVE SERVICES PRIVATE LIMITED VS. RSAG LOGISTICS INDIA PRIVATE LIMITED	74631-T NAYAK	12-08-2026	11-08-2026
15	PRINCIPAL SENIOR CIVIL JUDGE	GANDHINAGAR	COMM CS/28/2026	AMBE SHREE WEL CAST THROUGH PROPRIETOR SWETANG NATVARLAL PATEL VS. FABRI PRINT THROUGH PROPRIETOR JAGATSINH BADESINH ZALA	47335-S M PATEL	17-08-2026	12-08-2026
16	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/29/2026	STATE BANK OF INDIA UNA MAIN BRANCH VS. DHARATIBEN DHARMENDRASINH RATHOD	28363-J N BHATT	06-08-2026	04-08-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
17	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/30/2026	STATE BANK OF INDIA DHOKADVA BRANCH VS. ARAJANBHAI NARANBHAI BAMBHANIYA	28363-J N BHATT	18-08-2026	17-08-2026
18	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/48/2026	State Bank of India-MORASA BRANCH THROUGH BRANCH MANAGER Mr.SUMITKUMAR KAUSHIK VS. DANABHAI RAMABHAI KACHHOT	107634-V P GADHAVI	11-08-2026	20-08-2026
19	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/49/2026	State Bank of India RACC/AMCC BRANCH THROUGH MANAGER Mr.G.M.JEELANI VS. JIGNASHABEN KULDIPGIRI MEGHNATHI OWNER OF MARUTI STEEL ART	20905-K L CHANDRANI	12-08-2026	12-08-2026
20	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/50/2026	State Bank of India RACC/AMCC BRANCH THROUGH MANAGER Mr.G.M. JEELANI VS. VIRAMBHAI RAMABHAI ZALA OWNER OF RAJVADI BOTTLING	20905-K L CHANDRANI	12-08-2026	12-08-2026
21	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/51/2026	State Bank of India PRABHAS PATAN BRANCH THROUGH BRANCH MANAGER Mr SUDHIRKUMAR VS. KANJIBHAI SAKRABHAI KATHAD	90984-M H VALA	14-08-2026	14-08-2026
22	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/52/2026	State Bank of India PRABHAS PATAN BRANCH THROUGH BANK MANAER Mr. SUDHIRKUMAR VS. DHANUBEN GOVINDBHAI GOHEL	90984-M H VALA	14-08-2026	14-08-2026
23	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/53/2026	State Bank of India PRABHAS PATAN BRANCH THROUGH BRANCH MANAGER Mr. SUDHIRKUMAR VS. JIVIBEN NAGABHAI BARAD W/O JAGMALBHAI PITHABHAI	90984-M H VALA	14-08-2026	14-08-2026
24	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/54/2026	BANK OF MAHARASHTRA(VERAVAL BRANCH) THROUGH MANAGER MR.MOHAMMED SARVAR S/O NEK MOHAMMED SADDAM VS. VIJAY HARI KUHADA	28577-U R TANNA	21-08-2026	19-08-2026
25	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/55/2026	BANK OF MAHARASHTRA-VERAVAL BRANCH THROUGH BRANCH MANAGER Mr.MOHAMMED SARVAR S/O NEK MOHAMMED SADDAM VS. HARESH GANESH BHESALA	28577-U R TANNA	27-08-2026	18-08-2026
26	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	GIR SOMNATH @ VERAVAL	COMM CS/56/2026	MAHIPAT JESHING DODIYA PROPRIETOR OF M/S SIYA ENGINEERING AND CONTRACTORS VS. LARSEN AND TOUBRO LIMITED, L AND T COUNSTRUCTION, THROUGH ITS MANAGING DIRECTOR	123912-R S NAVLANI	03-09-2026	18-08-2026
27	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	JAMNAGAR	COMM CS/134/2026	SATELITE POLYPACK INDUSTRIES PARTNER MILAN CHANDUBHAI VEKARIYA VS. A R PACKAGING PROPRIETOR RAVINDRAKUMAR	72613-M K CHAVDA	12-08-2026	08-08-2026
28	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/52/2026	GOVARDHAN BIZCON PVT LTD THRO. KARANBHAI KARSHANBHAI MEND AHIR VS. MAHESHBHAI THAKURIYA PROP. SHRI TRADERS	94444-C B NANKANI	04-08-2026	04-08-2026
29	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/53/2026	SHRI RAM SEALINXS PROP. ISHWARRAV RAMULU METTURU VS. ZALAK LOGISTICS	110970-C I KSHATRIYA	10-08-2026	05-08-2026
30	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/54/2026	SHRI RAM SEALINXS PROP. ISHWARRAV RAMULU METTURU VS. AARDEE CARGO MOVERS	110970-C I KSHATRIYA	10-08-2026	05-08-2026
31	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/55/2026	SHRI RAM SEALINXS PROP. ISHWARRAV RAMULU METTURU VS. AARDEE CARGO SEALINES	110970-C I KSHATRIYA	10-08-2026	05-08-2026
32	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/57/2026	RAJARSHI ENTERPRISES THRO. AVINASHSINH SUJANSINH JADEJA VS. INFINITY INFRA	25947-V D ASWANI	19-08-2026	15-08-2026
33	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/58/2026	SUNIL KUMAR GUPTA PROP. SHAKUNTALAM TIMBERS VS. CHIRAG JAIN PROP. JUST WOOD	57893-V L KANAN	25-08-2026	18-08-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
34	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/59/2026	ANAND WOOD EXIM PROP. ANAND R. VITHLANI THRO. POA RAJENDRAKUMAR GIRDHARLAL VITHLANI VS. V V WOOD LLP	64749-R N SONEJA	27-08-2026	26-08-2026
35	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/60/2026	ANAND WOOD EXIM PROP. ANAND R. VITHLANI THRO. POA RAJENDRAKUMAR GIRDHARLAL VITHLANI VS. NAMDHARI TIMBER PVT LTD	64749-R N SONEJA	27-08-2026	26-08-2026
36	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/61/2026	KAMLESH SALES CORPORATION PROP. RAJENDRA G. VITHLANI VS. V V WOOD LLP	64749-R N SONEJA	27-08-2026	26-08-2026
37	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	KUTCHH	COMM CS/62/2026	KAMLESH SALES CORPORATION PROP. RAJENDRA G. VITHLANI VS. NAMDHARI TIMBER PVT LTD	64749-R N SONEJA	27-08-2026	26-08-2026
38	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/12/2026	SIMSTONE CERAMIC PVT. LTD. AUTHORISED SIGNETORY AND DIRECTOR MR.JAY DIPAKBHAI PATEL VS. MPG STONE PVT. LTD.	86351-P G GOSWAMI	07-08-2026	07-08-2026
39	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/13/2026	JETHLOJA KAMLESH BHAGVANJIBHAI PARTNER OF SOLVISH CERAMIC LLP VS. NARESH SHARMA AUTHORISED PERSON OF SHAN TRANDING	74593-C S VITHLAPARA	07-08-2026	07-08-2026
40	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/14/2026	JETHLOJA KAMLESH BHAGVANJIBHAI PARTNER OF SOLVISH CERAMIC LLP VS. SYMBOL TILES AND HOME DECORE AUTHORISED PER. PRATIK SURESHBHAI SAVALIYA	74593-C S VITHLAPARA	07-08-2026	07-08-2026
41	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	MORBI	COMM CS/16/2026	MR. RAVIKUMAR GOVINDBHAI PATEL AUTHORIZED SIGNATORY AND DIRECTOR OF SPOLO CERAMIC PVT LTD VS. SKYZ STONES PVT LTD	26036-R B DAVDA	29-08-2026	31-08-2026
42	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/111/2026	SIDDHI CERA GLASS- PRO. SHREE KANT MANILAL PAIJA VS. TERRAMAG INDIA PRIVATE LIMITED	56179-G D VARIA	07-08-2026	05-08-2026
43	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/112/2026	SATISHBHAI HARJIVANBHAI JETHALOJA -PRO. SIRIUM CERAMIC PVT LTD VS. PATEL MANJULABEN MAKKANBHAI	74593-C S VITHLAPARA	10-08-2026	08-08-2026
44	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/115/2026	MONO BATHWARE LLP- PRO. BHAVIN LAKHMANBHAI ZALARIYA VS. GLINT HOME SOLUTION PVT. LTD.	26036-R B DAVDA	12-08-2026	12-08-2026
45	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/116/2026	VINAYAK PALLET PACKING- PRO. MUKESHBHAI KHODABHAI DEGAMA VS. BRISTILE OVERSEAS PVT. LTD.	89265-K D SANKHESARIYA	18-08-2026	18-08-2026
46	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/120/2026	UNICO CERAMIC - PRO. RAJESHKUMAR KANTILAL BHATT VS. NATURAL GRANITES CHENNAI	55879-C D KARIA	20-08-2026	20-08-2026
47	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/121/2026	KRISHNA COLOUR CHEM - PRO. PARESHBHAI ANANTRAI BOSAMIYA VS. SUPERGRES TILES LLP	55879-C D KARIA	24-08-2026	21-08-2026
48	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/124/2026	HIMALAYA GLAZE COMPOUND - PRO. GOHIL RAMBHAI BABUBHAI VS. JALPA MILANBHAI BHALODIA - PRO. M/S MILO TILES LLP	94039-K M GARCHAR	01-09-2026	25-08-2026
49	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/125/2026	HIMALAYA GLAZE COMPOUND - PRO. GOHIL RAMBHAI BABUBHAI VS. SHEKHAR RATILAL ADROJA- PRO. M/S MACTILE INDIA PRIVATE LIMITED	94039-K M GARCHAR	01-09-2026	25-08-2026
50	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/126/2026	HIMALAYA GLAZE COMPOUND - PRO. GOHIL RAMBHAI BABUBHAI VS. LEXUS GRANITO LIMITED - PRO. ANILKUMAR BABULAL DETROJA	94039-K M GARCHAR	01-09-2026	25-08-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
51	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/129/2026	VEMO CERAMICA- PRO. KRUNALKUMAR KISHORBHAI RANKAJA VS. VENKATA SAI ENTERPRISES-PRO. KOTESHWARA RAO CHINTHOTI	56312-C K NANVANI	01-09-2026	29-08-2026
52	PRINCIPAL SENIOR CIVIL JUDGE	MORBI	COMM CS/130/2026	VEMO CERAMICA- PRO. KRUNALKUMAR KISHORBHAI RANKAJA VS. M/S PARAMESHWARA TILES AND SANITARY WARES- PRO. NIRMALA CHETANCHALA HARI	56312-C K NANVANI	01-09-2026	29-08-2026
53	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	NAVSARI	COMM CS/24/2026	PUNJAB NATIONAL BANK THROUGH ITS AUTHORISED OFFICER MAHENDRABHAI M. VADHU VS. LITTLE BABY CARE THROUGH ITS PROPRIETOR SAMIR MOHD SHAFI MANSURI	102461-M P DARUWALA	07-08-2026	06-08-2026
54	PRINCIPAL SENIOR CIVIL JUDGE	PANCHMAHAL	COMM CS/11/2025	BRANCH MANAGER SHRI,STATE BANK OF INDIA,RATANPUR KANTDI VS. SHANKARBHAI SHANABHAI NAYAK	39788-J A PATHAK	27-03-2025	25-08-2026
55	PRINCIPAL SENIOR CIVIL JUDGE	PANCHMAHAL	COMM CS/12/2025	BRANCH MANAGER SHRI,STATE BANK OF INDIA,RATANPUR KANTDI VS. NARVATBHAI DHULABHAI PARMAR	39788-J A PATHAK	27-03-2025	25-08-2026
56	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	RAJKOT	COMM CS/7/2025	Bhargav Vijaybhai Sakaria POAH of Divya B. Sakariya Proprietor of Delight Agri Export VS. Bhavikbhai Chanabhai Savalia Proprietor of Tasty Trading	59980-M J PATEL	25-03-2025	24-08-2026
57	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	RAJKOT	COMM CS/8/2025	Durgeshwari Textile Printery, Through Partner Vijaykumar Jerambhai Sakaria VS. Prahlad Flour Mills Private Ltd.,	59980-M J PATEL	25-03-2025	24-08-2026
58	10th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/217/2026	YATINBHAI THAKARSHIBHAI ROKAD VS. GREEN REVOLUTION POWER PARK LLP	65529-R H KATHIRIYA	13-08-2026	11-08-2026
59	6th ADDL. SR. CIVIL JUDGE & A.C.J.M.	RAJKOT	COMM CS/218/2026	YATINBHAI THAKARSHIBHAI ROKAD VS. GREEN ZENSIS ENERGY PVT. LTD.	65529-R H KATHIRIYA	13-08-2026	11-08-2026
60	6th ADDL DISTRICT JUDGE	RAJKOT	COMM TMCS/1/2026	Arihant Cotton(Partnership Firm) VS. 1) Nilesh Mavjibhai Vekariya Proprietor of Diksha Fashion	95060-D P SAMPAT	11-08-2026	11-08-2026
61	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/12/2026	BHAVESH MANUBHAI AHIR PROP OF MS V FASHION NARROW FAB VS. FLIPKART INTERNET PVT LTD	84114-C N NAYAK	04-08-2026	01-08-2026
62	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/14/2026	MILAN GOVINDBHAI KALSARIYA PROP OF BEST MOBILE ACCESSORIES VS. LATHIYA KIRIT DHIRUBHAI PROP OF BEST COVER HOUSE	86796-J V BHOPALA	10-08-2026	10-08-2026
63	8th ADDL DISTRICT JUDGE	SURAT	COMM TMCS/15/2026	AJAY NARSHIBHAI HIRAPARA PROP MS AJAY ENETRPRISE VS. MEESHO TECHNOLOGIES PVT LTD	165701-K P JAISWAL	13-08-2026	13-08-2026
64	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/25/2026	BHAGWANDAS NAMDEV MAKRANI PROP OF ADESHWAR SILK MILLS VS. JAYKISHAN RAMCHANDRA LADHANI PROP OF GURUDARSHAN TEXTILE	81206-A N PABARI	27-08-2026	27-08-2026
65	PRINCIPAL DISTRICT & SESSIONS JUDGE	SURAT	COMM APL/26/2026	CENTRAL BANK OF INDIA VS. MS MALANI FABRICS	79074-D J SHAH	31-08-2026	31-08-2026
66	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/8/2026	CANARA BANK VS. USHABEN VASANTBHAI NAROLE	100721-N K MODI	12-08-2026	08-08-2026
67	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/8/2026	CANARA BANK VS. USHABEN VASANTBHAI NAROLE	100721-N K MODI	12-08-2026	08-08-2026

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(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
68	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/9/2026	CANARA BANK VS. DHIMANT JASVANTBHAI PATEL	100721-N K MODI	12-08-2026	08-08-2026
69	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/10/2026	CANARA BANK VS. RAKESH KUMAR KEDAR MAHATO	100721-N K MODI	12-08-2026	08-08-2026
70	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/11/2026	CANARA BANK VS. DD GIFT AND TOUS HUB	100721-N K MODI	12-08-2026	08-08-2026
71	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/12/2026	CANARA BANK VS. VEDPRAKASH FULCHAND NISHAD	100721-N K MODI	12-08-2026	08-08-2026
72	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/14/2026	CANARA BANK VS. MAHESHANA STEELS	100721-N K MODI	12-08-2026	08-08-2026
73	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/15/2026	CANARA BANK VS. DHARMENDRAKUMAR MURARI LAL	100721-N K MODI	12-08-2026	08-08-2026
74	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/16/2026	CANARA BANK VS. GHANSHYAM RAMJIBHAI LIMBASIYA	100721-N K MODI	12-08-2026	11-08-2026
75	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/17/2026	PUNJAB NATIONAL BANK VS. MATESHWARI GARMENT	100721-N K MODI	12-08-2026	11-08-2026
76	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/18/2026	PUNJAB NATIONAL BANK VS. JALAMSINGH DHUKSINGH RAJPUROHIT	100721-N K MODI	12-08-2026	11-08-2026
77	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/19/2026	STATE BANK OF INDIA VS. MADHURAM PAN PRO. KUSUMBEN BHAVANBHAI KHANT	38314-F M SONI	17-08-2026	04-08-2026
78	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/21/2026	SACHIN RAMANBHAI MANIYA POA JAYESHBHAI TULASIBHAI VADASAK PROPRIETOR OF SHREE HARI TEXTILES VS. DHARMESH DEVRAJBHAI SUTARIYA PROPRIETOR OF MA VASTRAM TRENDRS	71886-R B MENDAPARA	30-07-2026	01-08-2026
79	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/22/2026	SACHIN RAMANBHAI MANIYA POA SHAILESHBHAI GHANSHYAMBHAI MANIYA PROPRIETOR OF SHREE RAM TEXTILES VS. DHARMESH DEVRAJBHAI SUTARIYA PROPRIETOR OF MA VASTRAM TRENDRS	71886-R B MENDAPARA	30-07-2026	01-08-2026
80	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/93/2026	SARDAR STEEL PROP.OF.ASHWINBHAI JOITARAM PATEL VS. NAKSH INFRA PROP.OF.HIRENBHAI RAMESHBHAI PATEL	60169-H M SHUKLA	25-08-2026	25-08-2026
81	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/12/2026	STATE BANK OF INDIA VS. M.S.TRAWELLS PRO. OF ISMAIL YUSUF SARKAR	40709-H V KHER	24-08-2026	22-08-2026
82	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/834/2026	NAROLA GHANSHYAMBHAI CHIMANBHAI AUTHO PERSON OF SHREE GANESH THREAD VS. RASHMITABEN JAYESHBHAI DEVANI PROP OF TAAPITAT FASHION	101492-N I CHAVADA	01-09-2026	31-08-2026
83	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/806/2026	UCO BANK VS. MS DEV FAB	79074-D J SHAH	19-08-2026	19-08-2026
84	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/826/2026	NITIN SHARMA AUTHO REP OF MS UNILINE ENERGY SYSTEMS PVT LTD VS. MS HEXXA GEO SYSTEMS INTEGRATORS PVT LTD	101267-H D GANDHI	24-08-2026	24-08-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
85	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/793/2026	Bank of Baroda VS. KALKANI SHILPABEN MAYURBHAI	66018-M B CHUNAWALA	12-08-2026	10-08-2026
86	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/822/2026	INDIAN BANK ALLAHBAD BANK VS. SATISHBHAI SURESHBHAI DHAWADE	56784-P V CHODVADIYA	24-08-2026	22-08-2026
87	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/815/2026	PUNJAB NATIONAL BANK VS. M/S N P ENTERPRISE	79074-D J SHAH	20-08-2026	20-08-2026
88	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/807/2026	BHARATKUMAR JIVANBHAI PATEL VS. ROHITBHAI THAKORBHAI PATEL	83499-J P PATEL	19-08-2026	19-08-2026
89	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/839/2026	Bank of India VS. SANDEEP VINUBHAI VAGHASIYA PROP OF MS SHREEJI ENTERPRISE	29496-A T JINGAR	01-09-2026	26-08-2026
90	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/797/2026	PRAMODKUMAR BIRBHAN MITTAL PART OF MS TIRUPATI SALES CORPORATION VS. M/S RUBY ELECTRIC AND FIRE	50078-Y T PATHAN	14-08-2026	13-08-2026
91	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/795/2026	SANJAY MAGANLAL DESAI AUTHO PERSON OF SARJAN TEXTURISERS PVT LTD VS. NISHANT SUSHANT TYAGI OWNER OF SATAXI EXPORT	94591-M H RESHAMWALA	13-08-2026	12-08-2026
92	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/796/2026	PRAMODKUMAR BIRBHAN MITTAL PARTNER OF M/S TIRUPATI SALES CORPORATION VS. M/S SAVAN INFRA AVENUE LLP	50078-Y T PATHAN	14-08-2026	13-08-2026
93	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/830/2026	SHARWANKUMAR SHARMA PROP OF P K SYNTHETICS VS. RUP CHAND PROP OF SHREE SHYAM	109509-M M PATEL	29-08-2026	26-08-2026
94	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/827/2026	ANKUR RAJESH VANKAWALA AUTHO PERSON OF MAGICRETE BUILDING SOLUTIONS PVT LTD VS. ARYA INFRASTRUCTURE	43694-A J SHAH	25-08-2026	24-08-2026
95	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/813/2026	Bank of Baroda VS. SEJALBEN BHOLABHAI SATIYA	0-	20-08-2026	17-08-2026
96	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/788/2026	Bank of India VS. SUMANKUMAR SHRAVANKUMAR GHIRIA PROP OF M/S KENWOOD CREATION	29496-A T JINGAR	12-08-2026	06-08-2026
97	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/774/2026	UNION BANK OF INDIA VS. M/S GURUKRUPA STORES	79074-D J SHAH	07-08-2026	05-08-2026
98	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/825/2026	INDIAN BANK ALLAHBAD BANK VS. SHRIKRUSHNA GANESHWAR SHIVANKAR	56784-P V CHODVADIYA	24-08-2026	22-08-2026
99	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/762/2026	Canara Bank VS. MS RUDHRA FAB	100721-N K MODI	06-08-2026	04-08-2026
100	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/823/2026	INDIAN BANK ALLAHBAD BANK VS. VIPUL JAYANTILAL GORASIYA	56784-P V CHODVADIYA	24-08-2026	22-08-2026
101	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/791/2026	Bank of India VS. CHETANBHAI SHIVABHAI NAKRANI PROP OF M/S RUDRA ENTERPRISE	29496-A T JINGAR	12-08-2026	06-08-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
102	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/808/2026	RAMESH NARPATCHAND JAIN HUF PROP OF NANDITA CREATION VS. SHRI SYNTHETICS	90316-R D SOLANKI	20-08-2026	19-08-2026
103	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/837/2026	Bank of India VS. SANTA DEVI REBARI PROP OF MS SHREEJI ENTERPRISE	29496-A T JINGAR	01-09-2026	26-08-2026
104	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/782/2026	BABULAL RAMDAYAL SAINI PROP OF RAVI TEXTILE VS. MANGALSEN JAIN PROP OF TARACHAND MANGAL SEN	92402-S K MODI	11-08-2026	10-08-2026
105	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/829/2026	HARSHILKUMAR RAJESHBHAI GODHANI PART OF PRASHANSA AUTHENTIC VS. PRACHI TEXTILE	83721-S S TIWARI	27-08-2026	20-08-2026
106	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/784/2026	Bank of Baroda VS. MONIKABEN ARJUNBHAI VASAVA	66018-M B CHUNAWALA	11-08-2026	10-08-2026
107	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/818/2026	UNION BANK OF INDIA VS. CHIRAG CHANDRAKANTBHAI PATEL	56119-Y H PANDYA	20-08-2026	08-08-2026
108	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/792/2026	Bank of India VS. GANGADEVI BHERULAL KUMAVAT PROP OF M/S SHIVAM LACE AND MATCHING CENTER	29496-A T JINGAR	12-08-2026	06-08-2026
109	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/799/2026	VASU SUNIL SIHOTIYA PARTNER OF SHIVAM KUBER INDUSTRIES VS. KARTIK SUSHIL AGRAWAL PROP OF GUNJAN TEXTILE	55926-N L AMBALIA	17-08-2026	17-08-2026
110	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/759/2026	Canara Bank VS. MS MOTHERS CHOICE SILK FABRICS	100721-N K MODI	06-08-2026	04-08-2026
111	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/820/2026	SAHAJANAND MEDICAL TECHNOLOGIES LTD VS. RADICAL HEALTH TECHNOLOGIES	0-	24-08-2026	20-08-2026
112	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/763/2026	Canara Bank VS. MS HARSIDDHI MASALA	100721-N K MODI	06-08-2026	04-08-2026
113	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/821/2026	INDIAN BANK ALLAHBAD BANK VS. KIRTANBHAI GORDHANBHAI VARIYA PROP OF ARADHYA FASHION	56784-P V CHODVADIYA	24-08-2026	22-08-2026
114	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/785/2026	Bank of Baroda VS. JAYESH KALUBHAI BHUVA	66018-M B CHUNAWALA	11-08-2026	10-08-2026
115	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/836/2026	Bank of India VS. PATIL MANDAKINI SURESH PROP OF MS SIDDHI VINAYAK SAREE COLLECTION	29496-A T JINGAR	01-09-2026	26-08-2026
116	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/814/2026	BHIMSINHBHAI SAJANBHAI DER VS. HAMIRBHAI ARAJANBHAI SUVA	72560-D S JARIWALA	20-08-2026	19-08-2026
117	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/783/2026	PRAMOD GOVINDRAM AGRAWAL PROP OF FASHION POINT VS. HANNATH ENTERPRISE	55818-P R PANWALA	11-08-2026	11-08-2026
118	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/761/2026	Canara Bank VS. MS JAY HINGLAJ MOBILE	100721-N K MODI	06-08-2026	04-08-2026

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119	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/828/2026	HARSHILKUMAR RAJESHBHAI GODHANI PART OF PRASHANSA AUTHENTIC VS. PADMAVATI FABRICS	83721-S S TIWARI	27-08-2026	20-08-2026
120	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/755/2026	SURENDRA RAM GOPAL AGARWAL VS. HANSRAJ JAIN PRESIDENT OF FEDERATION OF SURAT TRADE AND TEXTILE ASSOCIATION	105906-R R TILWANKAR	05-08-2026	05-08-2026
121	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/758/2026	Canara Bank VS. MS MARUTI FASHION	100721-N K MODI	06-08-2026	04-08-2026
122	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/816/2026	UNION BANK OF INDIA VS. VIKASBHAI SURESHBHAI BHALALA PROP OF M/S KISAAN AGRO INDUSTRIES	56119-Y H PANDYA	20-08-2026	08-08-2026
123	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/843/2026	Bank of India VS. DINESHSINGH SANVAL SINGH RAO PROP OF M/S BHAGWATI CREATION	29496-A T JINGAR	01-09-2026	26-08-2026
124	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/798/2026	BRIJESHBHAI RAMESHBHAI JIVANI AUTHO PERSON OF UNITY ABROAD VS. BHAVIN MANUBHAI BALAR	69910-D S SHARMA	14-08-2026	13-08-2026
125	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/841/2025	JOGASINGH BALBIRSINGH PAWAR PARTNER OF GULASAHN NAKIS VS. ANIL SHUKLA PROP OF MS SARTHAK PRINTS	69910-D S SHARMA	25-08-2025	07-08-2026
126	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/768/2026	PRAFUL BABUBHAI DOSHI VS. NATIONAL STOCK EXCHANGE OF INDIA	100827-N K SHAH	06-08-2026	06-08-2026
127	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/778/2026	UNION BANK OF INDIA VS. SATISH DHANALAL SINGH	79074-D J SHAH	10-08-2026	05-08-2026
128	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/786/2026	Bank of Baroda VS. JOSHI RASILABEN BADAL	66018-M B CHUNAWALA	11-08-2026	10-08-2026
129	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/838/2026	Bank of India VS. SHUMBHULAL NATHALAL KUMAWAT PROP OF MS HIRA EMPORIUM	29496-A T JINGAR	01-09-2026	24-08-2026
130	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/824/2026	INDIAN BANK ALLAHBAD BANK VS. NILESHBHAI SHANTIBHAI SITAPARA	56784-P V CHODVADIYA	24-08-2026	22-08-2026
131	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/831/2026	HARSHIDBHAI DINESHBHAI THESIYA AUTHO PER OF LOTOZEA INTERNATIONAL LLP VS. CHHAYA GUPTA PROP OF ROVA INDUSTRIES	89625-C V DUDHAT	31-08-2026	31-08-2026
132	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/846/2026	Bank of India VS. KAMLESH LADU RAVAL PROP OF MS MATESHWARI SUPER STORE	29496-A T JINGAR	01-09-2026	24-08-2026
133	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/840/2026	Bank of India VS. RAVI NARAYANBHAI GOHIL PROP OF MS BHAGVATI KRUPA LIGHT DECORATIONS	29496-A T JINGAR	01-09-2026	26-08-2026
134	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/833/2026	AJAY MANHARBHAI GOHEL POA OF SHUBHAM TRADING VS. HARDIK VIJAYKUMAR PATEL PROP OF PATEL ENGINECH ENTERPRISE	56521-S C SOLANKI	31-08-2026	29-08-2026
135	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/848/2026	ASWANI KHURANA PROP OF BHUMI CREATION VS. ORCHID ENT OUTFIT PVT LTD	109486-C B POUNIKAR	02-09-2026	25-08-2026

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136	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/760/2026	Canara Bank VS. MS SHREE SOMESHWAR ENTERPRISE	100721-N K MODI	06-08-2026	04-08-2026
137	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/849/2026	LALITKUMAR MANEKCHANDJI JAIN PROP OF SUNDER FASHION VS. NITESH AND COMPANY	109486-C B POUNIKAR	02-09-2026	27-08-2026
138	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/790/2026	Bank of India VS. SEJAL SANJAYKUMAR MASHROOWALA PROP OF M/S SAI TEX	29496-A T JINGAR	12-08-2026	06-08-2026
139	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/804/2026	JUGAL VIJAY CHAUDHARY POA OF KHUSHBOO LIFESTYLE LLP VS. VI FASHION WORLD	83721-S S TIWARI	19-08-2026	12-08-2026
140	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/789/2026	Bank of India VS. HARDIK SHIVABHAI NAKRANI PROP OF M/S DHVANI ENTERPRISE	29496-A T JINGAR	12-08-2026	06-08-2026
141	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/757/2026	Bank of India VS. PATIL HARISH PRAKASH	66018-M B CHUNAWALA	05-08-2026	05-08-2026
142	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/752/2026	Bank of Baroda VS. GAURAV MUKESHBHAI VAGHASIYA	66018-M B CHUNAWALA	04-08-2026	03-08-2026
143	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/764/2026	PRAKASH MOHANLAL MARWALA PROP OF SHIVKRUPA TEXTILE VS. MILAN RAJESHBHAI TRAPASIYA PROP OF PUSHTI SILK MILLS	76708-J R SURATI	06-08-2026	05-08-2026
144	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/845/2026	Bank of India VS. GHERILAL NATHARAM GURJAR PROP OF M/S CHAMUNDA PASTI BHANDAR	29496-A T JINGAR	01-09-2026	24-08-2026
145	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/769/2026	PUNJAB NATIONAL BANK VS. MS MAA BRAHMANI TEXTILES	80864-P H MASHRU	06-08-2026	05-08-2026
146	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/817/2026	UNION BANK OF INDIA VS. RUDANI RINALBEN BHARATBHAI	56119-Y H PANDYA	20-08-2026	08-08-2026
147	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	SURAT	COMM CS/794/2026	HARSHADBHAI GORDHANBHAI DUDHAT OWNER OF MS SHREEJI CREATION VS. SHREECHAND HASMATRAY KHATRI OWNER OF MS SHIVA CREATION	50078-Y T PATHAN	12-08-2026	11-08-2026
148	16th ADDL. SR. CIVIL JUDGE & A.C.J.M.	SURAT	COMM CS/844/2026	Bank of India VS. VISAVE ASHOK BHAGWANBHAI PROP OF MS THE NEW RUTBA PEREECT MENS WEAR	29496-A T JINGAR	01-09-2026	24-08-2026
149	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM	VADODARA	COMM CS/14/2026	ELYSIUM PHARMACEUTICALS LTD. THROUGH ITS DIRECTOR SHITAL NAVNITBHAI PATEL VS. SPIRIT PHARMACEUTICALS LLC, USA	30723-B S PATEL	20-08-2026	20-08-2026
150	21st ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/297/2026	SHAYONA ENGINEERING AND CONSTRUCTION EQUIPMENT AUTHORISED SIGNATORY JIGNESHKUMAR MAHESHCHANDRA SHAH VS. GEMINI INFRA SOLUTION	116120-K M DESAI	29-08-2026	24-08-2026
151	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/292/2026	HOCKWOOD ENGINEERING AND PROJECTS PVT. LTD. AUTHORIZED SIGNATORY MUKESH SHARMA (DIRECTOR AND CEO) VS. J.N.V. VIRA ENGINEERING PVT. LTD.	29382-R R SINGH	21-08-2026	21-08-2026
152	21st ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/289/2026	SHIVAAY LUXURY LIVING LLP THROUGH ITS PARTNER MR. BALKRISHNA ARVINDLAL SHAH VS. JAGDISH FOOD PVT.LTD.	71786-P J SHAH	14-08-2026	06-08-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fee
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
153	21st ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/299/2026	REVOLVE GREEN PVT. LTD. THROUGH ITS AUTHORISED REPRESENTATIVE / SIGNATORY PREET HITESHBHAI SHAH VS. DANIEL VANCHHWANG PROPRIETOR OF D.V. GROUP	66126-V H ZALA	02-09-2026	14-08-2026
154	21st ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/283/2026	REX-TONE INDUSTRIES LIMITED THROUGH ITS AUTHORIZED SIGNATORY MANOJ MOLIFULLO VS. BHAVIN TALA PROPRIETOR OF M/S. OM CREATION	63326-N P DANAK	10-08-2026	05-08-2026
155	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/296/2026	SHAYONA ENGINEERING AND CONSTRUCTION EQUIPMENT AUTHORISED SIGNATORY JIGNESHKUMAR MAHESHCHANDRA SHAH VS. SHUBAN CONSTRUCTION MACHINES INDIA PRIVATE LIMITED	116120-K M DESAI	29-08-2026	25-08-2026
156	21st ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/300/2026	REVOLVE GREEN PVT. LTD. THROUGH ITS AUTHORISED REPRESENTATIVE / SIGNATORY PREET HITESHBHAI SHAH VS. AMI LAL PROPRIETOR OF EMINENT SYSTEM	66126-V H ZALA	02-09-2026	17-08-2026
157	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/284/2026	REX-TONE INDUSTRIES LIMITED THROUGH ITS AUTHORIZED SIGNATORY MANOJ MOLIFULLO VS. MB CERAMIC LLP	63326-N P DANAK	10-08-2026	05-08-2026
158	7th ADDL. SR. CIVIL JUDGE & A.C.J.M.	VADODARA	COMM CS/288/2026	BANK OF INDIA - THROUGH ITS SENIOR BRANCH MANAGER MR. RAJAT AGRAWAL VS. M/S. GRACE MENS WEAR A PROPRIETARY OF MS KAVYA PINKESH KHANCHANDANI A PROPRIETOR	68526-P P THAKKAR	14-08-2026	11-08-2026

Note :

Report is downloaded from DJDG portal on 05/09/2026 based on the data entered by concerned courts of the District Judiciary and available in the server at the time of generating the report.

Form – 3

List of cases in which Electronic Service of Process has taken place during the month of August-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. District Court Ahmedabad [Rural]	AHMEDABAD	COMM APL/3/2026	BAJARANG ENG.OWNER OF INDUSTRIES V/S A PARTNERSHIP FIRM THROUGH PARTNER ROYAL ENGINEEC,ITS MANAGING PARTNER RIKINBHAI DASHARATHBHAI PATEL	G V VYAS	27-08-2026	27-08-2026
2	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/136/2021	CHIEF MANAGER Vs RAJESH SAHEBSING RATHOD	B S SINGH	25-11-2016	12-08-2026
3	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/177/2021	NIKHILKUMAR JAGDISHBHAI PATEL PROPRIETOR OF VIVIN STEEL INDUSTRIES Vs MADHAVRATN STAINLESS PVT LTD	S M PATEL	13-12-2021	24-08-2026
4	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/24/2024	TOURISM CORPORATION OF GUJARAT LIMITED Vs SAYA AMUSEMENT MANUFACTURING LIMITED	J J BHATT	28-08-2024	03-08-2026
5	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/24/2026	ALKABEN DASHRATHBHAI PATEL Vs GENERAL MANAGER SHRI - STATE BANK OF INDIA	S R DAVE	16-07-2026	31-08-2026
6	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/25/2025	BANK OF BARODA THROUGH MANAGER SANGRAM GANGADHAR PRADHAN Vs AXITABEN VITHHALBHAI PATEL	B C AMIN	24-04-2025	08-08-2026
7	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/25/2026	PANEL VIEWPOINT PRIVATE LIMITED THROUGH ITS AUTHORIZED REPRESENTATIVE MR. NARENDRA VISHWAKARMA Vs EPITOME RESEARCH SERVICES LLP A LIMITED LIABILITY PARTNERSHIP FIRM	D R THAKKAR	22-07-2026	31-08-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
8	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/26/2026	M/S. RACHANA INTERIORS THROUGH ITS AUTHORIZED PARTNER MR. MANOJBHAI VRAJLAL MISTRY Vs ACADEMIC CITY EDU SERVICES PVT. LTD	T NAYAK	08-08-2026	10-08-2026
9	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/27/2026	INTECH CREATIVE SERVICES PRIVATE LIMITED Vs RSAG LOGISTICS INDIA PRIVATE LIMITED	T NAYAK	12-08-2026	13-08-2026
10	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/28/2026	AMBE SHREE WEL CAST THROUGH PROPRIETOR SWETANG NATVARLAL PATEL Vs FABRI PRINT THROUGH PROPRIETOR JAGATSINH BADESINH ZALA	S M PATEL	17-08-2026	19-08-2026
11	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/47/2025	MESSRS KHODIYAR ELECTRONICS A PARTNERSHIP FIRM THROUGH ITS PARTNER PRAVINBHAI AMTHABHAI PATEL Vs MESSRS SHREE BALAJI INDUSTRIES	D V SHAH	12-11-2025	20-08-2026
12	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/49/2021	L AND T INFRASTRUCTURE DEVELOPMENT PROJECTS LIMITED THROUGH R SURAJ Vs GUJARAT MARITIME BOARD	G P VALA	22-07-2019	29-08-2026
13	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/50/2021	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LTD Vs SATYANARAYAN KHAITAN	R T PAREKH	22-07-2019	18-08-2026
14	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/50/2025	BISHNOI AGRO INDIA PVT LTD THROUGH AUTHORIZED REPRESENTATIVE DINESH JALARAM BISHNOI Vs LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED THROUGH ITS AUTHORIZED DIRECTOR	A GUPTA	04-12-2025	05-08-2026
15	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/52/2021	JBM AUTO LTD Vs GUJARAT URBAN DEVELOPMENT COMPANY LTD	S T ZUMKHAWALA	23-07-2019	19-08-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
16	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/54/2021	JBM INDUSTRIES LTD Vs GUJARAT URBAN DEVELOPMENT COMPANY LTD	S T ZUMKHAWALA	23-07-2019	19-08-2026
17	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/61/2021	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED Vs SURESHKUMAR B PATEL	H P JANI	21-06-2021	05-08-2026
18	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/61/2021	GUJARAT INDUSTRIAL INVESTMENT CORPORATION LIMITED Vs SURESHKUMAR B PATEL	H P JANI	21-06-2021	31-08-2026
19	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/66/2025	CANARABANK THROUGH ITS SENIOR MANAGER PRIYANKA KANDARI Vs MESSRS PVR PLASTIC A PROPRIETOR FIRM	B S SINGH	31-12-2025	13-08-2026
20	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/75/2021	L AND T INFRASTRUCTURE DEVELOPMENT PROJECTS LIMITED THROUGH R SURAJ Vs GUJARAT MARITIME BOARD	G P VALA	13-08-2021	29-08-2026
21	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/84/2021	SANGHVI BHOGILAL KESHAVLAL Vs GUJRAT STATE CIVIL SUPPLIES CORPORATION LIMITED	R A PANDYA	15-10-2007	14-08-2026
22	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/98/2021	THE FEDERAL BANK LTD Vs NARANYAN SWAMI DHANRAJ BAROT	K M PARIKH	07-04-2016	06-08-2026
23	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM CS/99/2021	CHIEF MANAGER Vs M/S OM CONSTRUCTION,A PROPRIETORSHIP FIRM OF SHARADKUMAR NATAVARLAL PATEL	M.K.NADIA	29-07-2016	03-08-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
24	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM EX/2/2026	RONI ENTERPRISE PROPRIETORSHIP FIRM OF RAJKUMAR RUKUMAL HUF THROUGH POA MAHESH RUKUMAL Vs BHAVIKA INDUSTRIES	V V NAIR	30-06-2026	01-08-2026
25	Principal Senior Civil CourtGandhinagar	GANDHINAGAR	COMM EX/4/2026	ORCHID ENTERPRISE ITS OWNER PUSHPENDRABHAI LAXMANBHAI BHATT Vs PARTH JAGDISHBHAI PATEL	S J PRAJAPATI	06-08-2026	06-08-2026
26	Principal Senior Civil Court	PORBANDAR	COMM CS/2/2026	Bharat Dudabhai Odedara - Proprietor of M/s Shri Krishna Transport-BDO Represented by Power Of Attorney - Keshubhai Parbatbhai Odedara V/s. 1) M/s Kanvar Enterprises Private Limited through its Director/Authorised Officer 2) M/s R.S.P.L. Limited(Ghadi Detergent Project) through its Director/Authorised Officer	Mr. D. M. Rupareliya - Advocate of the Petitioner	27-08-2026	31-08-2026

Note : This information is not generated from the CIS / NJDG, as the same is not maintained / available in the CIS. It has been downloaded from IRIS Portal as per the data updated by the respective District Court Establishments.

Form – 4**List of total no. of cases randomly allocated during the month of August-2026**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Shri H N Ramavat,Court no.18	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	18	Comm. C.M.A.	5
2	Shri H N Ramavat,Court no.18	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	18	Comm. C.S.	41
3	Shri H N Ramavat,Court no.18	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	18	Comm. Execution	4
4	Shri H N Ramavat,Court no.18	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	18	Comm. T.M. Suit	2
5	Shri P.I.Prajapati,Court no.19	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	19	Comm. Appeal	1
6	Shri P.I.Prajapati,Court no.19	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	19	Comm. C.M.A.	4
7	Shri P.I.Prajapati,Court no.19	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	19	Comm. C.S.	40
8	Shri P.I.Prajapati,Court no.19	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	19	Comm. Execution	8
9	Shri P.I.Prajapati,Court no.19	AHMEDABAD	CITY CIVIL AND SESSIONS COURT,AHMEDABAD	19	Comm. T.M. Suit	1
10	MR. ATMDEEP SHARMA	SURAT	PDJ,Surat	35	COMM CS-31 COMM EX-3	34
11	MR. M. V. CHAUHAN	SURAT	PDJ,Surat	15	COMM CS-31 COMM EX-3 COMM MISC.-4	38

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
12	Mr. P. K. Khanchandani	SURAT	PDJ,Surat	14	COMM TM-2 COMM MISC.-4 COMM EX-20	26
13	Mr. R. A. Trivedi	SURAT	PDJ,Surat	1	COMM APL-4 COMM CMA-2	6
14	Dr. Abhinag Mudgal	SURAT	PDJ,Surat	1	COMM CS	13
15	Ms. V. L. Pardeshi	SURAT	PDJ,Surat	3	COMM CS	7
16	Mr. J. S. Parmar	SURAT	PDJ,Surat	3	COMM CS	1
17	Ms. N. D. Sharma	SURAT	PDJ,Surat	2	COMM CS	1
18	MR. D. R. JOSHI	SURAT	PDJ,Surat	1	COMM CS-31 COMM EX-1 COMM MISC.-1	33
19	MR. C V BHATT	VADODARA	PDJ,Vadodara	33	COMM. SUIT	7
20	MR. C H SHAH	VADODARA	PDJ,Vadodara	10	COMM. CMA	1
21	MR. Y R AGARWAL	VADODARA	PDJ,Vadodara	36	COMM. EXE. PETITION	3
22	MR. Y R AGARWAL	VADODARA	PDJ,Vadodara	36	COMM. SUIT	7
23	MR. B G DAVE	VADODARA	PDJ,Vadodara	1	COMM. APPEAL	3
24	DR. M S PANDE	VADODARA	PDJ,Vadodara	3	COMM. SUIT	1

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
25	MR. M A SHAIKH	VADODARA	PDJ,Vadodara	2	COMM. SUIT	3
26	MR. J J BHATT	VADODARA	PDJ,Vadodara	1	COMM. EXE. PETITON	1
27	MR. J J BHATT	VADODARA	PDJ,Vadodara	1	COMM. SUIT	1

Note :

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Form – 5

List of cases in which Case Management Hearing was held during the month of August-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2024	M/S SKH-Y TEC INDIA PVT.LTD Vs M/S AIROX NIGEN EQUIPMENT PVT LTD	M K SEJWANI	26-03-2024	10-08-2026
2	Pri. Sr. Civil Court,Viramgam,Ahmedabad [Rural]	AHMEDABAD	COMM CS/01/2025	SHUBHAM INDUSTRIES PROPRIETOR OF HASHMUKHBHAI BHIKHABHAI PATEL Vs JAY AND COMPANY	Y G GHANCHI	10-06-2025	20-08-2026
3	3rd Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/396/2024	VITTHALBHAI KAPURIYA VS KAILASH SHARMA	D.K.TRIVEDI VS K.J.SADIWALA	16-07-2024	19-08-2026
4	3rd Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/667/2025	BANK OF BARODA VS HIREN DHIMMAR	S.S.TIWARI	02-07-2025	13-08-2026
5	3rd Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/742/2023	SRIJAL AQUA VS TOYAM SAFE WATER	D.C.GANDHI VS M.G.MANSAIYA	18-09-2023	12-08-2026

Note :

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Form – 6

Contested commercial cases disposal during the month of August-2026

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Shri H N Ramavat, Court no.18	AHMEDABAD	Comm CS/350/2022	BANK OF INDIA Vs M/S. DARSHAN OFFSET (PROPRIETORSHIP FIRM), PROPRIETOR - VISHAL GORDHANBHAI PATEL & OTHER- 1	N H BRAHMKSHATRIYA Vs P M VYAS	17.05.2022	-	31.08.2026	1560	Contested	-	-	THE COMMERCIAL COURTS ACT, 2015, U/s 2,6, CODE OF CIVIL PROCEDURE, 1908 U/S 039,
2	Shri H N Ramavat, Court no.18	AHMEDABAD	Comm CS/38/2023	M/S SHREE RAJ TRADERS THROUGH ITS AUTHORIZED SIGNATORY ABHAY H. DAVE Vs M/S SHREEJI INTERNATIONAL THROUGH ITS AUTHORIZED PERSON GUNJAN PATEL	P V SHAH Vs R P SHARMA	23.01.2023	-	24.08.2026	1309	Contested	-	-	THE COMMERCIAL COURTS ACT, 2015, U/s 2,6,
3	Shri H N Ramavat, Court no.18,	AHMEDABAD	Comm CS/3932/2021	Rajkumari Rajkumar Jain & Other- 3 Vs Aayusdip Reality Pvt. Ltd. & Other – 2	B B MODI Vs P D PATEL	10.01.2020	-	24.08.2026	2426	Contested	-	-	THE COMMERCIAL COURTS ACT, 2015, U/s 2,6, 15 CODE OF CIVIL PROCEDURE, 1908 U/S 037,
4	Shri P.I.Prajapati, Court no.19	AHMEDABAD	COMM CMA/105/2026	HARESHBHAI NAGJIBHAI RAMANI Vs UDAY DINESHCHANDRA BHATT	V D GAJJAR(P), K K DESAI(R),	27.05.2026	-	17.08.2026	82	Contested	-	-	ARBITRATION AND CONCILIATION ACT, 1996--29A-(5), THE COMMERCIAL COURTS ACT, 2015--6,
5	Shri P.I.Prajapati, Court no.19	AHMEDABAD	COMM CMA/393/2021	M/S SAMRAT FURNACES PVT LTD Vs M/S KETAN ENGINEERING SERVICES PVT LTD	V.D.GAJJAR(P), V.D.BAIRAGRA(R),	20.03.2021	-	07.08.2026	1966	Contested	-	-	ARBITRATION AND CONCILIATION ACT, 1996--34,
6	Shri P.I.Prajapati, Court no.19	AHMEDABAD	COMM CMA/43/2025	BHARAT SANCHAR NIGAM LIMITED Vs UNIQUE OPTICAL FIBER - TELECOM SERVICES PVT LTD NADIAD THROUGH ITS MAN DIRE ISHWAR D KUSHWAH	K R JANI(P), C V ACHARYA(R),	05.04.2025	-	25.08.2026	507	Contested	-	-	LIMITATION ACT, 1963--5, THE COMMERCIAL COURTS ACT, 2015--6,
7	Shri P.I.Prajapati, Court no.19	AHMEDABAD	COMM CMA/87/2026	VODAFONE SHARED SERVICES LIMITED (NEW NAME-VODAFONE IDEA BUSINESS SERVICES LIMITED) Vs VCONSULTING GROUP EUROPE GMBH THROUGH POA HOLDER MR SHAILESH DALAL	R J GOGDA(P), M S JAYSWAL(R),	29.04.2026	-	18.08.2026	111	Contested	-	-	LIMITATION ACT, 1963--5,
8	Shri P.I.Prajapati, Court no.19	AHMEDABAD	COMM CS/3821/2021	State Bank of India Vs Vaishali Harshvardhan Thakor Legal Heirs of Harshvardhan Chaturbhai Thakor (deceased)	S.C.ATHAVLE(P), P.R.SONAR(R),	09.12.2019	-	31.08.2026	2547	Contested	-	-	CODE OF CIVIL PROCEDURE, 1908--037, THE COMMERCIAL COURTS ACT, 2015--2,
9	Principal Senior Civil Court, Bhavnagar	BHAVNAGAR	Comm CS 08/2023	SBI Vs Vajubhai Arsibhai Vala	J N Bhatt B B Solanki	17.08.2023	-	24.08.2026	1103	Contested	12.30.1899	0	The Commercial Court Act, 2015 2(C)
10	Principal Sr. Civil Court, Una	GIR SOMNATH	Comm CS 13/2023	Canara Bank Vs Kaumkhan Shabir Khan Pathan	J N VBhatt Z U Pathan	17.10.2023	-	07.08.2026	1025	Contested	0	0	The Commercial Court Act, 2015 2(C)

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
11	Principal Sr. Civil Court,Una	GIR SOMNATH	Comm CS 14/2023	Canara Bank Vs Dhansukhbhai Manubhai Makvana	J N VBhatt Z U Pathan	17.10.2023	-	07.08.2026	1025	Contested	12.30.1899	0	The Commercial Court Act,2015 2(C)
12	Principal Sr. Civil Court,Una	GIR SOMNATH	Comm CS 15/2023	Canara Bank Vs Hussinbhai Ibrahimbhai Shekh	J N VBhatt Z U Pathan	17.10.2023	-	07.08.2026	1025	Contested	0	0	The Commercial Court Act,2015 2(C)
13	Principal Sr. Civil Court,Una	GIR SOMNATH	Comm CS 16/2023	Canara Bank Vs Mahbubkhan Hamadkhan Pathan	J N VBhatt Z U Pathan	17.10.2023	-	07.08.2026	1025	Contested	0	0	The Commercial Court Act,2015 2(C)
14	Principal Sr. Civil Court,Una	GIR SOMNATH	Comm CS 42/2022	SBI Vs Kalubhai Lavabhai Radadiya	J N Bhatt B B Solanki	23.03.2022	-	24.08.2026	1615	Contested	0	0	The Commercial Court Act,2015 2(C)
15	Principal Sr. Civil Court,Una	GIR SOMNATH	Comm. Apl. No. 09/2023	M/s Naveen Projects Ltd. T/h Naveen Shyam Sundar Kohli v/s M/s Sanghi Industries Ltd.	D.K. Buch	10.08.2023	No	29.08.2026	1115	Contested	29.08.2026	0	The Comm. Courts Act,2015 - 13(1A)
16	PRINCIPAL SENIOR CIVIL COURT MORBI	MORBI	COMM CMA/02/2026	M B CERAMIC LLP VS CHIRAGBHAI LALAJIBHAI SAGPARIYA	M P PUJARA	18.02.2026	No	10.08.2026	173	Contested	--	0	U/s 5 OF LIMITATION ACT,1963 AND U/s 151 OF CODE OF CIVIL PROCEDURE,1908
17	16th Additional Sr. Civil Judge,Surat.	SURAT	COMM EX/564/2023	BANK OF BARODA VS EKLAVYA ANIL SHETTY	A.T.JINGARA Vs B. S. PATEL	12.07.2023	No	19.08.2026	768	Contested	12.30.1899	0	COMMERCIAL COURT ACT,2015 SEC-2C
18	3rd Additional District Judge,Surat	SURAT	COMM EX/22/2023	INDIAN RAILWAY CATERING AND TOURISM CO.LIMITED.SAKET CHAND SRIVASTAVA VS WATECH RO SYSTEM(I) PVT.LITD.	P R RAJPUT VS. Y. P. SHAH	13.03.2023	Yes	10.08.2026	1246	Contested	12.30.1899	0	ARBITRATION AND CONCILIATION ACT,1996 - 36
19	3rd Additional Sr. Civil Judge,Surat.	SURAT	COMM CMA/161/2021	BABUBHAI PATEL VS GENARAM KUMAVAT	N.D.BUNDELA VS V.D.JAGIRDAR	25.12.2013	No	31.08.2026	4632	Contested	31.08.2026	0	COMMERCIAL COURT ACT,2015 SEC-2C
20	3rd Additional Sr. Civil Judge,Surat.	SURAT	COMM CS/254/2023	SBI VS RAJKUMAR MAHESHWARI	S.D.NAIK VS H.Y.DESAI	27.03.2023	Yes	13.08.2026	1235	Contested	13.08.2026	0	COMMERCIAL COURT ACT,2015 SEC-2C

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of day for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
21	3rd Additional Sr. Civil Judge, Surat.	SURAT	COMM CS/955/2023 q	SBI VS KIRANDEVI MAHESHWARI	S.D.NAIK VS H.Y.DESAI	21.06.2023	Yes	13.08.2026	1149	Contested	01.07.2026	0	COMMERCIAL COURT ACT,2015 SEC-2C
22	3rd Additional Sr. Civil Judge, Surat.	SURAT	COMM EX/66/2022	MANAN SHERSHING TANWAR POA HOLDER OF DHIRAJ PAVAN TANWAR PROP OF SRI SAI VASTRAM VS KIRTIKUMAR JUHARMALJI JAIN PROP OF RIDDHI SIDDHI SAREES	K.J.SADIWALA	18.10.2022	No	03.08.2026	1385	Contested	12.30.1899	0	COMMERCIAL COURT ACT,2015 SEC-2C
23	8th Additional District Judge, Surat	SURAT	COMM EX/504/2022	NIMBARK FASHION LIMITED VS BHUPENDRA S SINGAPURA PROP. OF RUDRA TEXTILES	N A GANJAWALA VS. K R TARATIYA	13.06.2022	Yes	06.08.2026	1515	Contested	0	0	U/S -10 OF CODE OF CIVIL PROCEDURE,1908
24	Principal District Judge, Surat.	SURAT	COMM CMA/ 25/2026	ARVINDKUMAR GANESHMAL JAIN PROP OF VIDHYA PRINTS VS ANKIT GOKULCHAND AGRAWAL PROP OF MODERN DIGITAL CENTER	R S SHAH VS. D M BHATT	08.07.2026	Yes	14.08.2026	37	Contested	0	0	THE COMMERCIAL COURTS ACT,2015 - 13(1)
25	Principal District Judge, Surat.	SURAT	COMM CMA /8/2026	SANJAYBHAI NANJIBHAI GABANI PARTNER OF BRIGHT VISION LEASER TECH VS AYESHBHAI GHANSHYAMBHAI DHOLA + 3.	A M PANJABI VS. A K PATEL	02.04.2026	Yes	14.08.2026	134	Contested	12.30.1899	0	THE COMMERCIAL COURTS ACT,2015 - 13(1)
26	Principal Sr. Civil Judge, Surat.	SURAT	COMM CS/109/2024	ANILKUMAR RAMLAKHAN DIKSHIT PROP OF DIKSHIT BROTHERS CONSTRUCTION CO VS V-INDIA ENGINEERING AND CONSTRUCTION PVT LTD + 2	J. R. SURATI VS M. D. RANA	15.02.2024	Yes	19.08.2026	916	Contested	12.30.1899	0	COMMERCIAL COURT ACT,2015 SEC-2C
27	MR. R A AGARWAL,10TH ADDL. DISTRICT JUDGE @ HQ	VADODARA	COMM. CMA/05/2026	EXECUTIVE ENGINEER V/S BHAVIN CONSTRUCTION	MR. A M DESAI V/S MR. B B DESAI	29.06.2022	No	20.08/2022	1511	Contested	-	0	LIMITAION ACT 1963 U/S 5

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Adjusted Summary of Commercial Cases during the month of August 2026 as per CIS

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
1	AHMEDABAD	2nd ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	0	359	5	354
2	AHMEDABAD	3rd ADDL DISTRICT JUDGE - DHOLKA	AHMEDABAD	0	2	0	2
3	AHMEDABAD	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	382	16	3	395
4	AHMEDABAD	4th ADDL DISTRICT JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	334	0	334	0
5	AHMEDABAD	4th ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	384	0	384	0
6	AHMEDABAD	5th ADDL DISTRICT JUDGE - DHOLKA	AHMEDABAD	2	0	2	0
7	AHMEDABAD	7th ADDL. SR. CIVIL JUDGE & A.C.J.M. - AHMEDABAD	AHMEDABAD	0	394	0	394
8	AHMEDABAD	JUDGE, CITY CIVIL COURT - AHMEDABAD	CITY CIVIL AND SESSIONS COURT- AHMEDABAD	2,478	106	92	2,492
9	AHMEDABAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - AHMEDABAD(RURAL)	AHMEDABAD	2	1	1	2
10	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AHMEDABAD	AHMEDABAD	398	12	7	403
11	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHANDHUKA	AHMEDABAD	17	14	0	31
12	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHOLKA	AHMEDABAD	56	1	0	57
13	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SANAND	AHMEDABAD	100	3	0	103
14	AHMEDABAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIRAMGAM	AHMEDABAD	2	0	0	2
15	AMRELI	4th ADDL DISTRICT JUDGE - SAVARKUNDLA	AMRELI	0	1	0	1
16	AMRELI	ADDL.DISTRICT & SESSIONS JUDGE - SAVARKUNDLA	AMRELI	1	0	1	0
17	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - AMRELI	AMRELI	3	0	0	3
18	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHARI	AMRELI	6	0	0	6
19	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJULA	AMRELI	4	0	0	4
20	AMRELI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVARKUNDLA	AMRELI	9	1	0	10
21	ANAND	2nd ADDL DISTRICT JUDGE - KHAMBHAT	ANAND	0	4	0	4
22	ANAND	3rd ADDL DISTRICT JUDGE - KHAMBHAT	ANAND	4	0	4	0
23	ANAND	4th ADDL DISTRICT JUDGE - ANAND	ANAND	0	21	0	21
24	ANAND	5th ADDL DISTRICT JUDGE - ANAND	ANAND	21	0	21	0
25	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANAND	ANAND	171	3	3	171
26	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BORSAD	ANAND	3	0	0	3
27	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHAT	ANAND	52	0	1	51
28	ANAND	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PETLAD	ANAND	11	0	0	11
29	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ARAVALLI @ MODASA	ARAVALLI @ MODASA	2	0	0	2
30	ARAVALLI @ MODASA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BAYAD	ARAVALLI @ MODASA	1	1	0	2
31	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DANTA	BANASKANTHA	1	0	0	1

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
32	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DEESA	BANASKANTHA	11	0	0	11
33	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PALANPUR	BANASKANTHA	50	1	0	51
34	BANASKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - THARAD	BANASKANTHA	2	0	0	2
35	BHARUCH	4th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	0	21	5	16
36	BHARUCH	5th ADDL DISTRICT JUDGE - ANKLESVAR	BHARUCH	21	0	21	0
37	BHARUCH	5th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	0	26	1	25
38	BHARUCH	6th ADDL DISTRICT JUDGE - BHARUCH	BHARUCH	17	0	17	0
39	BHARUCH	PRINCIPAL DISTRICT JUDGE - BHARUCH	BHARUCH	2	0	0	2
40	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANKLESVAR	BHARUCH	166	10	3	173
41	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHARUCH	BHARUCH	53	1	0	54
42	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMBUSAR	BHARUCH	19	0	0	19
43	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHAGADIA	BHARUCH	24	1	1	24
44	BHARUCH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAGRA	BHARUCH	9	0	0	9
45	BHAVNAGAR	3rd ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	0	5	0	5
46	BHAVNAGAR	4th ADDL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	4	0	4	0
47	BHAVNAGAR	PRINCIPAL DISTRICT JUDGE - BHAVNAGAR	BHAVNAGAR	0	2	0	2
48	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE - BHAVNAGAR	BHAVNAGAR	63	0	2	61
49	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MAHUVA	BHAVNAGAR	7	0	0	7
50	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHIHOR	BHAVNAGAR	1	0	0	1
51	BHAVNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - TALAJA	BHAVNAGAR	67	4	1	70
52	BOTAD	PRINCIPAL SENIOR CIVIL JUDGE - BOTAD	BOTAD	2	0	0	2
53	Chhota Udepur	ADDL. DISTRICT JUDGE - BODELI	Chhota Udepur	1	0	0	1
54	Chhota Udepur	PRINCIPAL DISTRICT & SESSIONS JUDGE - CHHOTA UDEPUR	Chhota Udepur	2	0	0	2
55	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE - CHHOTA UDEPUR	Chhota Udepur	10	2	4	8
56	Chhota Udepur	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BODELI	Chhota Udepur	89	3	0	92
57	DAHOD	3rd ADDL DISTRICT JUDGE - DAHOD	DAHOD	1	0	0	1
58	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DAHOD	DAHOD	167	0	0	167
59	DAHOD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JHALOD	DAHOD	2	0	0	2
60	DEVBHUMI DWARKA @ KHAMBHALIYA	2nd ADDL DISTRICT JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	5	0	0	5
61	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL DISTRICT & SESSIONS JUDGE - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	8	2	0	10
62	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DWARKA	DEVBHUMI DWARKA @ KHAMBHALIYA	33	4	0	37
63	DEVBHUMI DWARKA @ KHAMBHALIYA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHAMBHALIYA	DEVBHUMI DWARKA @ KHAMBHALIYA	50	7	0	57
64	GANDHINAGAR	2nd ADDL DISTRICT JUDGE - GANDHINAGAR	GANDHINAGAR	0	48	7	41

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
65	GANDHINAGAR	3rd ADDL DISTRICT JUDGE - GANDHINAGAR	GANDHINAGAR	47	0	47	0
66	GANDHINAGAR	3rd ADDL DISTRICT JUDGE - KALOL	GANDHINAGAR	0	5	0	5
67	GANDHINAGAR	ADDL.DISTRICT & SESSIONS JUDGE - KALOL	GANDHINAGAR	5	0	5	0
68	GANDHINAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - GANDHINAGAR	GANDHINAGAR	4	0	0	4
69	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - GANDHINAGAR	GANDHINAGAR	264	5	6	263
70	GANDHINAGAR	PRINCIPAL SENIOR CIVIL JUDGE - KALOL	GANDHINAGAR	97	3	0	100
71	GIR SOMNATH @ VERAVAL	3rd ADDL DISTRICT JUDGE - UNA	GIR SOMNATH @ VERAVAL	2	0	0	2
72	GIR SOMNATH @ VERAVAL	ADDL. DISTRICT JUDGE - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	1	1	0	2
73	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GIR SOMNATH @ VERAVAL	GIR SOMNATH @ VERAVAL	96	9	3	102
74	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KODINAR	GIR SOMNATH @ VERAVAL	2	0	0	2
75	GIR SOMNATH @ VERAVAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNA	GIR SOMNATH @ VERAVAL	58	2	6	54
76	JAMNAGAR	2nd ADDL DISTRICT JUDGE - JAMNAGAR	JAMNAGAR	0	6	4	2
77	JAMNAGAR	3rd ADDL DISTRICT JUDGE - JAMNAGAR	JAMNAGAR	6	0	6	0
78	JAMNAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - JAMNAGAR	JAMNAGAR	5	0	0	5
79	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JAMNAGAR	JAMNAGAR	264	8	2	270
80	JAMNAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LALPUR	JAMNAGAR	7	1	0	8
81	JUNAGADH	2nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - MANGROL	JUNAGADH	0	1	0	1
82	JUNAGADH	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - MANGROL	JUNAGADH	1	0	1	0
83	JUNAGADH	6th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	4	0	4	0
84	JUNAGADH	7th ADDL DISTRICT JUDGE - JUNAGADH	JUNAGADH	0	1	0	1
85	JUNAGADH	PRINCIPAL DISTRICT JUDGE - JUNAGADH	JUNAGADH	1	0	0	1
86	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JUNAGADH	JUNAGADH	87	2	0	89
87	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KESHOD	JUNAGADH	15	2	6	11
88	JUNAGADH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VANTHALI	JUNAGADH	6	0	0	6
89	KHEDA	ADDL. DISTRICT JUDGE - NADIAD	KHEDA	1	1	0	2
90	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KAPADVANJ	KHEDA	9	0	0	9
91	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHEDA	KHEDA	9	0	0	9
92	KHEDA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NADIAD	KHEDA	59	1	0	60
	KUTCHH	2nd ADDL DISTRICT JUDGE - BHACHAU	KUTCHH	0	0	0	0
93	KUTCHH	6th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	0	3	1	2
94	KUTCHH	7th ADDL DISTRICT JUDGE - BHUJ	KUTCHH	3	0	3	0
95	KUTCHH	7th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	0	45	1	44
96	KUTCHH	8th ADDL DISTRICT JUDGE - GANDHIDHAM	KUTCHH	45	0	45	0
97	KUTCHH	PRINCIPAL DISTRICT JUDGE - BHUJ	KUTCHH	5	0	1	4
98	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE - BHUJ	KUTCHH	148	8	12	144

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
99	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - ANJAR	KUTCHH	51	0	0	51
100	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BHACHAU	KUTCHH	105	0	0	105
101	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDHIDHAM	KUTCHH	453	11	5	459
102	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	KUTCHH	10	1	0	11
103	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MUNDRA	KUTCHH	57	3	3	57
104	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAKHATRANA	KUTCHH	25	0	1	24
105	KUTCHH	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NALIA	KUTCHH	25	0	0	25
106	MAHESANA	4th ADDL DISTRICT JUDGE - MAHESANA	MAHESANA	3	3	0	6
107	MAHESANA	5th ADDL DISTRICT JUDGE - KADI	MAHESANA	0	1	0	1
108	MAHESANA	6th ADDL DISTRICT JUDGE - KADI	MAHESANA	1	0	1	0
109	MAHESANA	PRINCIPAL DISTRICT JUDGE - MAHESANA	MAHESANA	22	26	1	47
110	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - KADI	MAHESANA	57	0	0	57
111	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE - MAHESANA	MAHESANA	142	2	0	144
112	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KHERALU	MAHESANA	40	0	0	40
113	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UNJHA	MAHESANA	48	0	0	48
114	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VIJAPUR	MAHESANA	5	0	0	5
115	MAHESANA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VISNAGAR	MAHESANA	11	0	0	11
116	MAHISAGAR AT LUNAVADA	ADDL. DISTRICT JUDGE - MAHISAGAR AT LUNAVADA	MAHISAGAR AT LUNAVADA	0	1	0	1
117	MAHISAGAR AT LUNAVADA	ADDL. DISTRICT & SESSIONS JUDGE - MAHISAGAR AT LUNAVADA	MAHISAGAR AT LUNAVADA	1	0	1	0
118	MAHISAGAR AT LUNAVADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BALASINOR	MAHISAGAR AT LUNAVADA	1	0	0	1
119	MORBI	2nd ADDL DISTRICT JUDGE - MORBI	MORBI	62	0	62	0
120	MORBI	3rd ADDL DISTRICT JUDGE - MORBI	MORBI	0	68	0	68
121	MORBI	PRINCIPAL DISTRICT & SESSIONS JUDGE - MORBI	MORBI	5	1	0	6
122	MORBI	PRINCIPAL SENIOR CIVIL JUDGE - MORBI	MORBI	421	14	4	431
123	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALVAD	MORBI	1	0	0	1
124	MORBI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - WANKANER	MORBI	50	5	3	52
125	NARMADA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - RAJPIPLA	NARMADA	16	0	0	16
126	NAVSARI	2nd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	8	0	0	8
127	NAVSARI	3rd ADDL DISTRICT JUDGE - NAVSARI	NAVSARI	1	0	0	1
128	NAVSARI	PRINCIPAL DISTRICT & SESSIONS JUDGE - NAVSARI	NAVSARI	4	0	0	4
129	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - CHIKHLI	NAVSARI	5	0	0	5
130	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GANDEVI	NAVSARI	26	1	0	27
131	NAVSARI	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - NAVSARI	NAVSARI	65	1	1	65
132	PANCHMAHAL	PRINCIPAL DISTRICT & SESSIONS JUDGE - GODHRA	PANCHMAHAL	3	0	0	3
133	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE - GODHRA	PANCHMAHAL	60	0	0	60

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
134	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HALOL	PANCHMAHAL	14	0	0	14
135	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KALOL	PANCHMAHAL	6	0	0	6
136	PANCHMAHAL	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SHEHERA	PANCHMAHAL	7	0	0	7
137	PATAN	3rd ADDL DISTRICT JUDGE - PATAN	PATAN	2	0	0	2
138	PATAN	ADDL. DISTRICT JUDGE - RADHANPUR	PATAN	1	0	0	1
139	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - PATAN	PATAN	18	0	0	18
140	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - RADHANPUR	PATAN	4	0	0	4
141	PATAN	PRINCIPAL SENIOR CIVIL JUDGE - SIDHPUR	PATAN	13	0	0	13
142	PATAN	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAMI	PATAN	4	0	0	4
143	PORBANDAR	ADDL.DISTRICT & SESSIONS JUDGE - PORBANDAR	PORBANDAR	8	0	0	8
144	PORBANDAR	PRINCIPAL SENIOR CIVIL JUDGE - PORBANDAR	PORBANDAR	3	0	3	0
145	PORBANDAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PORBANDAR	PORBANDAR	0	4	0	4
146	RAJKOT	10th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	1	0	1	0
147	RAJKOT	10th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	0	125	6	119
148	RAJKOT	13th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	122	0	122	0
149	RAJKOT	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	104	0	104	0
150	RAJKOT	4th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	0	253	0	253
151	RAJKOT	6th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	0	3	0	3
152	RAJKOT	6th ADDL DISTRICT JUDGE - RAJKOT	RAJKOT	248	0	248	0
153	RAJKOT	6th ADDL. SR. CIVIL JUDGE & A.C.J.M. - RAJKOT	RAJKOT	0	144	1	143
154	RAJKOT	7th ADDL DISTRICT JUDGE - JETPUR	RAJKOT	2	0	2	0
155	RAJKOT	8th ADDL DISTRICT JUDGE - GONDAL	RAJKOT	0	32	1	31
156	RAJKOT	9th ADDL DISTRICT JUDGE - DHORAJI	RAJKOT	0	1	0	1
157	RAJKOT	9th ADDL DISTRICT JUDGE - GONDAL	RAJKOT	29	0	29	0
158	RAJKOT	PRINCIPAL DISTRICT & SESSIONS JUDGE - RAJKOT	RAJKOT	5	0	5	0
159	RAJKOT	PRINCIPAL DISTRICT JUDGE - RAJKOT	RAJKOT	0	9	1	8
160	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE - RAJKOT	RAJKOT	140	4	45	99
161	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHORAJI	RAJKOT	3	0	0	3
162	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - GONDAL	RAJKOT	91	6	0	97
163	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JASDAN	RAJKOT	1	0	0	1
164	RAJKOT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - JETPUR	RAJKOT	60	1	0	61
165	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - HIMATNAGAR	SABARKANTHA	16	4	0	20
166	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - IDAR	SABARKANTHA	1	0	0	1
167	SABARKANTHA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PRANTIJ	SABARKANTHA	2	0	0	2
168	SURAT	10th ADDL DISTRICT JUDGE - SURAT	SURAT	487	0	487	0

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
169	SURAT	16th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	0	1,160	15	1,145
170	SURAT	19th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,126	0	1,126	0
171	SURAT	3rd ADDL DISTRICT JUDGE - BARDOLI	SURAT	0	1	1	0
172	SURAT	3rd ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	0	1,048	37	1,011
173	SURAT	5th ADDL DISTRICT JUDGE - BARDOLI	SURAT	1	0	1	0
174	SURAT	7th ADDL. SR. CIVIL JUDGE & A.C.J.M. - SURAT	SURAT	1,010	0	1,010	0
175	SURAT	8th ADDL DISTRICT JUDGE - SURAT	SURAT	0	513	26	487
176	SURAT	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURAT	SURAT	69	6	3	72
177	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - BARDOLI	SURAT	22	13	0	35
178	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KATHOR	SURAT	190	7	4	193
179	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANDVI	SURAT	4	0	0	4
180	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - MANGROL	SURAT	14	1	3	12
181	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - OLPAD	SURAT	43	1	1	43
182	SURAT	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURAT	SURAT	1,149	33	14	1,168
183	SURENDRANAGAR	3rd ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	0	4	0	4
184	SURENDRANAGAR	4th ADDL DISTRICT JUDGE - SURENDRANAGAR	SURENDRANAGAR	4	0	4	0
185	SURENDRANAGAR	PRINCIPAL DISTRICT & SESSIONS JUDGE - SURENDRANAGAR	SURENDRANAGAR	3	0	0	3
186	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE - SURENDRANAGAR	SURENDRANAGAR	34	0	34	0
187	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DHRANGADHRA	SURENDRANAGAR	4	0	0	4
188	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - LIMBDI	SURENDRANAGAR	1	0	0	1
189	SURENDRANAGAR	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SURENDRANAGAR	SURENDRANAGAR	0	35	4	31
190	TAPI	PRINCIPAL SENIOR CIVIL JUDGE - VYARA	TAPI	21	0	0	21
191	VADODARA	10th ADDL DISTRICT JUDGE - SAVLI	VADODARA	3	0	3	0
192	VADODARA	10th ADDL DISTRICT JUDGE - VADODARA	VADODARA	0	131	2	129
193	VADODARA	12th ADDL DISTRICT JUDGE - VADODARA	VADODARA	0	3	2	1
194	VADODARA	21st ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	0	396	19	377
195	VADODARA	22nd ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	388	0	388	0
196	VADODARA	2nd ADDL DISTRICT JUDGE - DABHOI	VADODARA	0	1	0	1
197	VADODARA	3rd ADDL DISTRICT JUDGE - VADODARA	VADODARA	133	0	133	0
198	VADODARA	5th ADDL DISTRICT JUDGE - DABHOI	VADODARA	1	0	1	0
199	VADODARA	7th ADDL DISTRICT JUDGE - SAVLI	VADODARA	0	3	0	3
200	VADODARA	7th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	0	390	7	383
201	VADODARA	8th ADDL. SR. CIVIL JUDGE & A.C.J.M. - VADODARA	VADODARA	380	0	380	0
202	VADODARA	PRINCIPAL DISTRICT JUDGE - VADODARA	VADODARA	81	3	0	84
203	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE - VADODARA	VADODARA	278	2	3	277

Sr. No.	District	Designation	District/Unit	Opening	Institution*	Disposal*	Closing
204	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - DABHOI	VADODARA	14	0	0	14
205	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - KARJAN	VADODARA	9	0	0	9
206	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - PADRA	VADODARA	34	1	0	35
207	VADODARA	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - SAVLI	VADODARA	123	3	0	126
208	VALSAD	2nd ADDL DISTRICT JUDGE - VAPI	VALSAD	8	0	0	8
209	VALSAD	6th ADDL DISTRICT JUDGE - VALSAD	VALSAD	0	6	0	6
210	VALSAD	PRINCIPAL DISTRICT & SESSIONS JUDGE - VALSAD	VALSAD	11	0	11	0
211	VALSAD	PRINCIPAL DISTRICT JUDGE - VALSAD	VALSAD	0	6	0	6
212	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - UMBERGAON	VALSAD	32	1	0	33
213	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VALSAD	VALSAD	55	2	0	57
214	VALSAD	PRINCIPAL SENIOR CIVIL JUDGE & ADDL. CJM - VAPI	VALSAD	173	8	0	181
Total Result				15175	5682	5446	15411

Notes:

1	Opening balance taken from the closing balance of last month's Report
2	* Includes the cumulative number of matters which may include the resultant figures of i) restoration of the cases disposed in previous months ii) backdated registration (institution) iii) backdated disposal iv) matters transferred between establishments in which original registration date is not updated v) matters transferred between courts of same establishment
3	Report generated by IT Cell on 05/09/2026 based on the data entered by the concerned courts of the District Judiciary and available in the NJDG server at the time of generating the report
4	This Report is generated based on the Commercial Case types as "COMM APL", "COMM CMA", "COMM CS", "COMM EX", "COMM REWA", "COMM TMCS", "COMM-MCA".
5	Actual Institution and Disposal observed as 591 and 358, and Transfer In and Transfer Out observed as 5091 and 5088 respectively. Since the report is Designation-wise Report, Total Institution and Total Disposal figures may be higher due to the Annual General Transfer held on August 2026.